

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.1540
TO BE ANSWERED ON 08.12.2015

Coastal Zone Management Plan

1540. SHRI JOSE K. MANI:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Integrated Coastal Zone Management Project aided by the World Bank has been implemented in the State of Kerala;
- (b) if so, the details thereof;
- (c) whether ICZM Plan would provide means to bypass the State Coastal Zone Management Authority; and
- (d) if not, the mechanism adopted by the Government to ensure compliance of Coastal Regulation Zone Norms ?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) & (b) The Government of India in July, 2015 have approved the implementation of World Bank assisted Integrated Coastal Zone Management Project in 10 coastal States in phase-II, including the State of Kerala. The project is aimed at preparation of integrated coastal zone management plan for selected coastline stretches of these states through community participation, capacity building and institutional development in the area of coastal management.

(c) No Sir.

(d) The Kerala State Coastal Zone Management Authority has been constituted in the State of Kerala, to ensure compliance of the Coastal Regulation Zone Notification, 2011.
